

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.153/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(Pcs)

2. CS. RO HIT KUMAR KESHARI
(Pcs)

PETITIONER

Rohit Desheri
21/11/17

1. Ratnanku Banerjee, Adv

2. Surendra Chatterjee, Adv

3. CS Mohan Ran Goutam Pcs

ORDER

Respondents

Alen
21/11/17

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)